

F.No: N-12011/37/2025-Notary Cell  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs

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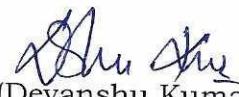
B Wing (Middle Wing)  
4th Floor, Janpath Bhawan  
New Delhi- 110001  
Dated: 13.01.2025

**Notice**

Subject: Removal of name of Shri Jaswant Singh Brar, Notary Public [Reg. No. 1740] from the Notarial Register.

Shri Jaswant Singh Brar was appointed as a Notary by the Central Government on 29.6.2000 for District Faridkot, Punjab vide Registration No.1740. Subsequently, his area of practice was changed to District Bathinda, Punjab with effect from 06.01.2015. His Certificate of Practice as a Notary was valid till 28.06.2020. As he did not get his Certificate of Practice renewed, his name is removed from the Register of Notaries maintained by the Central Government in terms of Section 10(f) of the Notaries Act, 1952 w.e.f 29.06.2020.

By the order of the appropriate Government

  
(Devanshu Kumar)  
Under Secretary to the Govt. of India